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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

TP No. 56/58-59/NCLT/AHM/2016 (New)  
Co. Appeal. No. 5/58-59/CLB/MB/2014 (Old)

Coram:

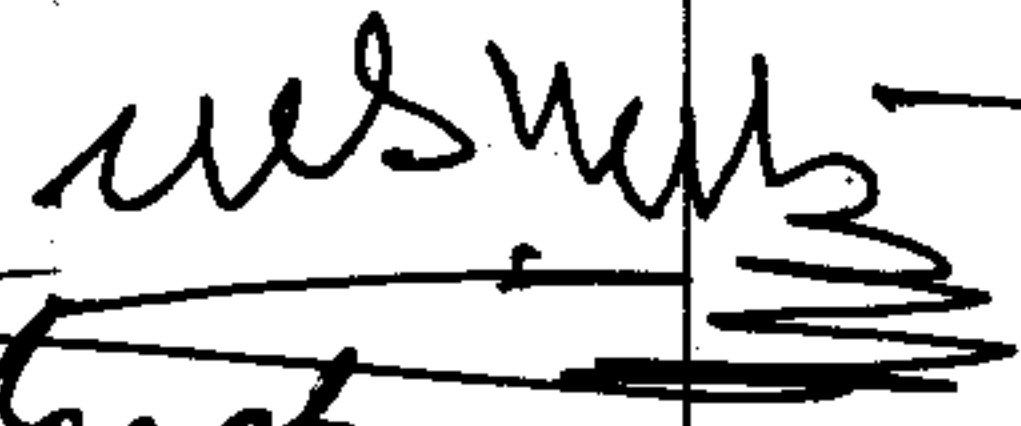
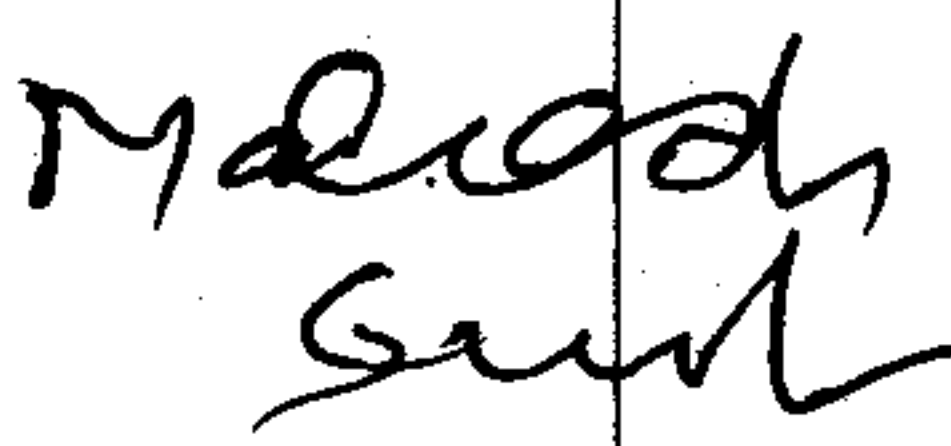
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

Name of the Company: National Multi Commodity Exchange of India Ltd.  
V/s.  
Neptune Overseas Ltd. & Ors.

Section of the Companies Act: Section 58 and 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	KAILASH R GUPTA HITESH BUCH	PROMOTER PCS	NEPTUNE OVERSEAS FOR R 1, 3 & 5 LTD	
2.	MAHESH C GUPTA	PCS	National Multi- Commodity Exch of India and	

**ORDER**

Learned PCS Mr. M.C. Gupta present for Appellant. Learned Advocate Mr. Hitesh Buch present for Respondents No.1, 3 and 5.

SLP pending before Hon'ble Supreme Court of India.

List the matter on 15.12.2017.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.